Annexure – 8 Name of the corporate debtor:Fairwealth Housing Private Limited; Date of commencement of CIRP:01.06.2022 (Order served to IRP dated 01.06.2022); List of creditors as on: 30.08.2022

| | | | | List of operational cro | editors (Other | than Workmen | and Employe | es and Gov | ernment Dı | ies) | | | |
|------------|--------------------------------|---------------------------|----------------|---------------------------|--------------------|--|-----------------------------------|------------------------------|-----------------------------------|----------------------------------|---|---------------------------------|--|
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | A | Amount of | | A |
| | | Date of receipt | Amount claimed | Amount of claim verified | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification |
| 1 | NRI Buildtech(India) Pvt. Ltd. | 11.06.2022 | 14,124,221 | 724,993 | Works contract | NA | NA | NA | | NA | NA | | 13,399,228 |
| 2 | Roop Lal Aggarwal | 15.06.2022 | 10,000,000 | - | Legal fees | NA | NA | NA | | NA | NA | | 10,000,000 |
| | Total | | 24,124,221 | 724,993 | | | | | | | | | 23,399,228 |

| Remarks, if any | | | | | |
|--|--|--|--|--|--|
| Proofs substantiating claim not provided | | | | | |
| Proofs substantiating claim not provided | | | | | |
| | | | | | |